

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2012

Dated: 6th November, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

Orissa Power Transmission Corpn. Ltd. Appellant (s)

Versus

O.E.R.C & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. R.K. Mehta, Mr. David A. and
Mr. Antaryami Upadhyay**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Mr.R.M.
Patnaik, Mr. Dhananjaya Mishra
& Mr. P.P. Mohanty,
Mr.B.K. Nayak & Mr. Rutwik Panda
for R-1**

ORDER

Learned advocate for the appellant in both the appeals have filed their written note of arguments. Commission has already filed their response. Hearing has already been concluded. We reserve the judgment.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**